

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:4996
ANSWERED ON:26.04.2002
HANDLOOM DEVELOPMENT CORPORATION
RATNA SINGH

Will the Minister of TEXTILES be pleased to state:

(a) whether the Handloom Development Corporation of several States has sought assistance from the Union Government to implement the schemes relating to the development of handlooms like wood-art, copper and glass items, hand-carpet, sari weaving and working of earthen pots etc.;

(b) if so, the details thereof and the action taken by the Government thereon, State-wise; and

(c) the scheme in existence to provide financial assistance to the skilled and unskilled workers and artisans for the development of handloom?

Answer

MINISTER OF STATE FOR TEXTILES (SHRI V. DHANANJAYA KUMAR)

(a) & (b) The Karnataka Handloom Development Corporation had sent proposals in conformity with the guidelines, through the State Government, for assistance under Handloom Development Schemes namely Deen Dayal Hathkargha Protsahan Yojana (DDHPY) and Development of Exportable Products and their Marketing (DEPM) during the year 2001-02. The Central Government released a sum of Rs.2.50 lakh under DDHPY and a sum of Rs.7.95 lakh under DEPM on those proposals during the year 2001-02. None of the proposals was for development of wood-art, copper, glass items, hand-carpet or earthen pots as the Handloom Development Schemes do not cover assistance for these Handicraft items.

State Handicrafts and Handlooms Development Corporations had, however, sought assistance for development of handicrafts. The details of releases made under Handicraft sector schemes during the year 2001-02 are given in the Annexure.

(c) In addition to the Modified Decentralised Training Programme for handloom weavers, implemented by the Ministry of Textiles, the Ministry has also been implementing a number of plan schemes for the development of the handloom sector and welfare of handloom weavers. Of those schemes, the following schemes implemented in the IXth Plan had provisions for grant of financial assistance to handloom weavers:

1. Deen Dayal Hathkargha Protsahan Yojana
2. Development of Exportable Products and their Marketing Scheme
3. Workshed-cum-Housing Scheme
4. Health Package Scheme
5. Group Insurance Scheme
6. Thrift Fund Scheme.

ANNEXURE REFERED TO IN PART (a) & (b) OF THE REPLY TO LOK SABHA UNSTARRED QUESTION NO.4996 DUE ANSWER ON 26.4.2002

(Rs. In lakh)

SN Name of State Name of State Handloom & Handicraft
Development Corporation Amount Released

1	Himachal Pradesh Himachal Pradesh State Handicrafts & Handlooms Development Corporation	9.26500
2	Madhya Pradesh Madhya Pradesh Hastshilpa & Hathkargha Vikas Nigam	72.76000
3	Mizoram Mizoram Handlooms & Handicrafts Development Corporation Ltd.	22.03000
4	Meghalaya Meghalaya Handlooms & Handicrafts Development Corporation Ltd.	1.20000
5	Nagaland Nagaland Handlooms & Handicrafts Development Corporation	28.95000
6	Tripura Tripura Handlooms & Handicrafts Development Corporation	49.12000

TOTAL 183.32500